

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4025

ANSWERED ON:21.03.2013

NATIONAL PROJECTS

Das Shri Ram Sundar;Karwariya Shri Kapil Muni;Ponnam Shri Prabhakar;Singh Shri Ganesh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government proposes to announce some Mega Irrigation projects as National projects and to provide 90 per cent assistance to the projects under Accelerated Irrigation Benefit Programme(AIBP);
- (b) if so, the details thereof including the criteria adopted for inclusion of those projects;
- (c) whether some States including Uttar Pradesh, Andhra Pradesh and Madhya Pradesh have sent proposals to the Union Government to declare some irrigation projects as National projects;
- (d) if so, the details thereof for 11th and 12th Five Year Plan periods; and
- (e) the action taken/proposed to be taken by the Union Government in this regard, State/UT-wise?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) Yes, Madam. A new project is declared as National Project after ascertaining its eligibility for assistance and availability of funds and based on the following clearances:

- (i) clearance of the project by Expenditure Finance Committee/Project Investment Board
- (ii) on the recommendation thereupon of a High Powered Steering Committee and
- (iii) thereafter obtaining the approval of Union Cabinet.

The status of the proposals received from State Governments for inclusion in the scheme of National Projects is at Annexure-I. The criteria for selection of National projects are given at Annexure-II. As per the Guidelines of National Projects, the projects are eligible for 90% grant of the balance project cost (cost of work) of irrigation and drinking water components of the project.

(c) to (e) The status of the proposals received from State Governments during XI Five Year Plan period for inclusion in the scheme of National Projects is already at Annexure-I. No proposal for inclusion in the scheme of National Projects has been received during XII Five Year Plan period.